to know whether they have conducted any inquiry.

MR. SPEAKER: There is no question. Why should there be any inquiry when there is nothing about it? It is already prohibited. No question.

SHRIMATI GEETA MUKHERJEE: How is it that there can be no question?

MR. SPEAKER: Because it cannot be as it is prohibited. There will be an inquiry if there is a complaint. There is no complaint. So there cannot be any question. It is a hypothetical question.

SHRIMATI GEETA MUKHERJEE: *

MR. SPEAKER: Not allowed.

SHRIMATI DIL KUMARI BHAN-DARI: Goitre is rampant in Sikkim also, What steps have the Government taken to help the State Government to combat this disease?

SHRIMATI MOHSINA KIDWAI: As I have already said, there are certain areas in which this goitre is prevalent. So we have identified the endemic areas and we are supplying lodised salt to these areas because that is the only remedy for this disease.

SHRI PRIYA RANJAN DAS MUNSI: The Minister has just replied that ICMR still conducting the tests. I would like to know from the Minister whether she is aware of the fact that Tata Chemicals have aleardy developed the technology of iodised salt. The solution of the formulae is a universally prescribed formulae. As per the Federal law of the United States potassium iodide is dissolved in a partially saturated (to prevent microbiological growth) asodium chloride solution. Add a small quantity of sodium bicarbonate to increase PH and a small quantity of dextrose to retard oxidation of the potossium iodide. This is the universal formulae accepted by all the scientists. If so, what prevents the government to accept this formulae and bring it in the market immediately? May also know the total number of goitre affected teenagers in the country? According to the International Bulletin it is 30 percent in India. The hon, Minister may assure the House that iodized salt will be available in the market as early as possible or how long will it take.

SHRIMATI MOHSINA KIDWAI: Sir, in highly endemic areas around 40 million persons are affected with goitre. There are two things, First to iodize the common salt and second fortification of salt with iron and iodine. We are iodizing salt for highly endemic areas and we propose to iodize all the common salt by 1990 for full consumption in our country. We have amended the law also.

Steps to Achieve 'One Child Per Family'
Objective

*487. SHRI C.P. THAKUR: Will the Minister of HEALTH AND FAMILY WELFARE be please to state:

(a) what steps Government propose to take to achieve 'one child per family' objective in coming years to restrict population explosion; and

(b) whether any incentive scheme is contemplated for the purpose ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHIRI YOGENDRA MAKWANA): (a) and (b) The present policy of the Government is to promote a two child family norm However, Government are considering to extend to one child family the same compensation and incentives as are presently available for families which limit their family size to two/more than two children.

AN HON, MEMBER: I think members of Parliament are exempted.

MR. SPEAKER: This does not apply retrospectively.

SHRI C.P. THAKUR: There are certain sections of population in India like Parsis

in Maharashtra and Paharias in Bihar whose population is not growing. Parsis are a highly advanced community whereas the other is a very backward community. Then some portions of our population are growing very fast. Has any study been made to find out the causes and apply those causes to the general population in India?

Secondly, according to the statistics published by the Health Department the per capita expenditure on family welfare is the lowest in Bihar and slightly more in U.P., Rajasthan and Madhya Pradesh and in these areas there is maximum growth of population. Is the government going to identify such arear, and spend more in those areas?

SHIRI YOGENDRA MAKWANA: Some study was made about the tribal population as to why are diminishing particularly the Toda group of tribes. The study was made by the Home Ministry but that report is not available with me at present and also it does not arise from this question.

So far as the second part of the question is concerned government has taken verious steps to educate the people through mass media and some incentives are also given so that they can come forward for family planning.

SHRI C.P. THAKUR: My question is this: Our per capita expenditure is lowest in Bihar. So do you propose to spend more amount in such States to curb excessive rise in population?

SHRI YOGENDRA MAKWANA: The campaign is mounting particularly in those areas. For example, you have Kerala, where it is highly acceptable. There, less amount is being spent compared to some other areas. It is quite natural that in Bihar, U.P. and other areas (where people are not coming forward for family planning) more amount is being spent in those areas.

PROF N. G. RANGA: He wants more.

SHRI YOGENDRA MAKWANA: All that depends upon availability of resources.

MR. SPEAKER: The hon. Member there. He is speaking for the first time.

SHRI S. MR GURADDI: Is it a fact that the Government is going to bring a comprehensive Bill to restrict one child per family, in order to restrict the population explosion in this country? Have you got any Bill pending with you? Or are you going to bring a new Bill?

SHRI YOGENDRA MAKWANA: At present there is no thinking on the part of the Government to bring such a Bill before the House.

SHRIS. M. GURADDI: Is it not a fact that it is necessary to have such a comprehensive Bill to restrict the size of the family in the country?

MR. SHEAKER: Now, Dr. Venkatesh.

DR. V. VENKATESH: My question is this. Today we are all aware that population explosion is of a very enormous dimension. In this direction, to check population explosion, so many religions are coming in the way very much. What are the measures which the Government have taken up to see that there is uniformity of family planning in this country?

SHRI YOGENDRA MAKWANA: In a secular democracy it 18 not possible to prevail upon any religion, but only to educate them, about, the necessity of family planning.

(Interruptions)

MR. SPEAKER: Order, order. Shrimati Sundarwati Nawal Prabhakar.

[Translation]

SHRIMATI SUNDARWATI NAVAL PRABHAKAR: Mr. Speaker, Sir, in villages, women are generally illiterate and they become mothers at a very early age. I would like to know if Government have any scheme of organising training camps so that they could get some training about their health and that of their childern?

SHRI YOGENDRA MAKWANA: Under the child and mother care scheme,

provision has been made to provide training to the women who are weak and are suffering from anaemia. They are persuaded to adopt family planning norms specially through education and other media.

[English]

SHRI R. P. DAS: Under the present socio-economic condition I do not think that the one child formula would work. But still I have some doubt about the two child formula also (Interruption). I would like to know from the Minister whether this two child formula has been able to create any impact in the rural areas or not. If so, to what extent has it worked in the rural areas?

SHRI YOGENDRA MAKWANA: In the rural areas and in the backward areas particularly the response to family planning can be created through mass media campaigns and through education of the masses. That is being done by the Government.

SHRI R. P. DAS; That is not the answer, Sir.

Proposal For Uniform Curriculam by NCERT

*488, SHRI SURESH KURUP†:

PROF. MADHU DANDAVATE: Will the Minister of EDUCATION be pleased to states:

- (a) whether there is any proposal by National Council of Educational Research and Training for a uniform national curriculam;
 - (b) if so, the details thereof; and
- (c) the measures proposed to be taken by Government to introduce the uniform curriculum?

THE MINISTER OF EDUCATION (SHRI K, C. PANT; (a) to (c) The New Education Policy is presently under formulation. After it is finalised, the Government will decide inter-alia, on various questions pattaining to curriculum etc.

SHRI SURESH KURUP: Mr. Speaker. Sir, the hon. Prime Minister in his first broadcast to the nation on the 6th January 1985 announced a new education policy and till now no concrete step has been taken by the Government for the new education policy. In this connection, I would like to know from the hon. Minister what concrete proposals are under the consideration of the Government. I would also like to know from him whether the Government would take into consideration the unemployment problem in this country as also the available job opportunity. He may also please tell us whether the Government will formulate its new education policy on a scientific manner linked with job potentiality.

SHRI K. C. PANT: It is true that the Prime Minister in his first national broadcast spoke of the need to frame a new education policy Moreover, in reply to the Budget Demands for Grants of the Education Ministry, I had mentioned the steps which we were taking to frame such a policy. First, we are engaged now in a review of the education policy and we have a study paper which will be discussed and we will diagnose the ailments, etc of the present education system. We have another paper also for discussion and finally after a lot of discussion and national debate, we intend to frame the recommendations. I had mentioned all this I need not repeat that. Now, for the other question, I would like to make it clear that education does not create employment. Employment would be the result of the rate of economic growth But I agree with my hon. frined that as far as possible there should be a matching between the type of education, the kind of persons produced by the system and requirements of the productive employment as a whole, not only the job but the self-employment and also the kind of people required by educationals institutions, by research and so on. Taking the totality into account, one should try to match the two sub systems of the total system namely the productive employment sector and the education sector.

SHRI SURESH KURUP: I would like to know from the hon. Minister whether the Government will announce the new